



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[RESPECTIVE DIVISION BENCH-I AND DIVISION
BENCH - II WILL SIT AFTER RISING OF THIS
BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	ADVOCATE GENERAL, ASSAM PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3028/2021 FIXED	THE UNION OF INDIA AND 3 ORS Versus JITEN CHANDRA BHUYAN AND 3 ORS	MR. S K GHOSH MS F AHMED	
ADMISSION				
2	WA/69/2021 B/O	SHYAMALIMA DAS AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA(SR.ADV) MR. K M MAHANTA MR S GAUTAM	SC, N C T E SC, SSA SC, C.G.C.
3	WA/77/2021	NRIPEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, P H E SC, FINANCE
4	WA/119/2021 B/O	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	WITH I.A.(Civil)/890/2021 in WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	WITH I.A.(Civil)/936/2021 in WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR R SINGHA	SC, AEGCL
5	WA/122/2021 B/O	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
ORDERS				
6	PIL/27/2021 FIXED	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
7	PIL/39/2021 FIXED	FAZLUZZAMAN MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON	SC, EDU

8 I.A.(Civil)/1049/2021
WA/107/2021 (D/O), B/O
in WA/107/2021

JAGANNATH BHAGAWATI
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. R P KAKOTI SR. ADV. GA, ASSAM
MR. S SUTRADHAR

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8/2019 WITH LCR	PURNIMA MANDAL @ PURNIMA BALA MANDAL Versus THE UNION OF INDIA AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/9/2019 WITH LCR	SUKLA RANI DEB Versus THE UNION OF INDIA AND 6 ORS.	MR S DEY MR. T ROY MS. B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/43/2019	AHAMED DEWAN @ AHAMAD DEWAN Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. A R SIKDAR MR. S M SARMA MR. M M DEKA MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
4	WP(C)/71/2019	DILIP BISWAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5986/2019	ASHIQU L ISLAM AND ANR. Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC MR J PAYENG (STATE COUNSEL, R-2,3,4) ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/6187/2019	ABDUL SUBHAN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4986/2020	RAJU UPADHYAY @ RAJURAM BARAL Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MR J K PARAJULI MS. N S PARAJULI MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/5211/2020	HAMED ALI Versus THE UNION OF INDIA AND 7 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5225/2020	SURAJ JAMAL @ SURAJ JAMAL SK. @ SURUT JAMAL Versus THE UNION OF INDIA AND 6 ORS.	MR. R ALI MR. H A AHMED MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3297/2021 B/O	MD. SANGSHER ALI @ SANGHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3304/2021 B/O	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

EX PARTE ORDER

12	WP(C)/887/2018 WITH LCR 2 NOS.	NAUSHAD KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR F K R AHMED MR. K I MAZUMDER	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, (R3)
13	WITH WP(C)/878/2018	DILSHAD KHAN @ DILSHED KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR F K R AHMED MR. K I MAZUMDER	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T(R3)
14	WP(C)/8344/2019 WITH LCR	ANATH CHANDRA DAS @ ANATH BANDHU DAS AND ANR. Versus THE UNION OF INDIA AND 5 ORS	MR B CHANDA MS I DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

DETENTION

15	WP(C)/52/2018 WITH LCR	HARAN ALI Versus THE UNION OF INDIA AND 3 ORS	MR M SARMA MS. S PARVEEN (LEGAL- AID-COUNSEL) MR. R PHUKAN MS. S AHMED	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
16	WP(C)/1516/2020	SAHIDUL SK. @ SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/3067/2021 FIXED	ANISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/1091/2021 in WP(C)/3067/2021	ANISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/3068/2021 FIXED	MUSSTT NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1092/2021 in WP(C)/3068/2021	MUSSTT NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ADMISSION

19	WP(C)/5427/2017	KAHINUR BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.H K SARMA MR.D SAIKIA	GA, ASSAM ASSTT.S.G.I.
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20	WP(C)/1754/2019 WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. A A AHMED MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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ORDERS

21	WP(C)/4908/2020	HIGH COURT BAR ASSOCIATION, Versus THE GAUHATI HIGH COURT, GUWAHATI AND 7 ORS.	MR. C T. JAMIR MR. L WAPANG MR. I LONGJEM	MR S S DEY SC, GHC GA, NAGALAND
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WITH

22	WP(C)/4909/2020	SMT. T. TILILA SANGTAM Versus THE GAUHATI HIGH COURT AND 6 ORS.	MR. C T. JAMIR MR. L WAPANG	MR S S DEY SC, GHC SC, NAGALAND
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WITH

23	WP(C)/4910/2020	QHETO A. CHOPHY Versus THE GAUHATI HIGH COURT AND 6 ORS.	MR. N MOZHUI	MR S S DEY SC, GHC GA, NAGALAND
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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRL.A(J)/45/2016 WITH LCR 4 FILES & P.B. 2 NOS WITH OFFICE NOTE	BABIL HASSA @ JIRU BABIL HASSA Versus THE STATE OF ASSAM	MRS.P B BORDOLOI AMICUS CURIAE	PP, ASSAM
2	Mat.App./23/2018 WITH LCR	LALIT SINHA @ LALIT MADAN SINHA Versus SMTI SANDHYA SINHA	MR. S DAS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MR. W RAHMAN MS. S RASUL
3	I.A.(CrI.)/584/2018 WITH LCR 6 FILES, FIXED in CrI.A./240/2018 WITH CrI.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
4	Mat.App./7/2019 WITH LCR WITH I.A.(Civil)/580/2019 in Mat.App./7/2019	SRI RAMESHWAR SAHU Versus SMTI SNEHALATA CHAMELI (SAHU)	MR B BURAGOHAIN MR.B BORGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
4	Mat.App./7/2019 WITH LCR	SRI RAMESHWAR SAHU Versus SMTI SNEHALATA CHAMELI (SAHU)	MR M HALOI MRS R BEGUM MR. P KATAKEY	MR H RAHMAN RUBI GOGOI MISS S GOSWAMI
5	Mat.App./15/2019 WITH LCR	SHRI SHANKAR TALUKDAR Versus SMTI RINKU TALUKDAR	MR. N C DAS MR. T J MAHANTA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. S SARMA HAZARIKA MS. Y S PHOM
6	Mat.App./36/2019	SRI DHRUBA BORTHAKUR Versus SMT BARNALI GOSWAMI	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. M BORAH
7	I.A.(CrI.)/809/2019 WITH LCR 4 FILES, PB 2 NOS. in CrI.A./376/2019	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

	WITH CrI.A./376/2019	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	MR. N S LASKAR(RESP NO 2) MR. A H M R CHOUDHURY(RESP NO 2) PP, ASSAM
8	I.A.(CrI.)/861/2019 WITH LCR 6 FILES in CrI.A./389/2019	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./389/2019	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
9	Mat.App./4/2020 WITH CAVT. 807/19 & LCR	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
	WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR
10	I.A.(CrI.)/184/2020 WITH LCR 4 FILES in CrI.A./82/2020	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./82/2020	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MS. B BHUYAN,Ld APP,Assam PP, ASSAM
11	I.A.(CrI.)/369/2020 WITH OFFICE NOTE, LCR 7 FILES, PB 4 VOL. in CrI.A./152/2020	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG	PP, ASSAM
	WITH CrI.A./152/2020	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
12	WITH Death Sentence Ref./1/2020	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	
13	WITH CrI.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
14	I.A.(CrI.)/133/2021 in CrI.A./65/2021	SHRI LOHIT KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
	WITH CrI.A./65/2021	SHRI LOHIT KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./950/2021	TARAK CHOUDHURY @ TARAK NATH CHOUDHURY Versus THE STATE OF ASSAM	MR. B SHARMA MR. H DAS MR. D K NATH	PP, ASSAM
2	Bail Appln./1573/2021	PARAMANANDA DAS Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
MOTION				
3	CrI.Pet./322/2021 B/O	MD. RIAZ UDDIN AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
4	CrI.Pet./367/2021 B/O	CHANDANA BANIA Versus DR. RAJKAMAL BURAGOHAİN AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM	
5	AB/1216/2021	MANOSIJ ROY Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA	PP, ASSAM
6	AB/1944/2021 B/O	IMRAN ALI Versus THE STATE OF ASSAM	MR D BARUAH MR. P K BORDOLOI	PP, ASSAM
7	AB/1946/2021 B/O	ABDUR RAHMAN Versus THE STATE OF ASSAM -	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
8	AB/1947/2021	NAZIMUL ISLAM @ NAZIMUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
9	AB/1948/2021	DEBESWAR KALITA Versus THE STATE OF ASSAM	MR S AHMED MS J HAZARIKA	PP, ASSAM
10	AB/1958/2021	RASHPAL SINGH MANGAT Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
11	AB/1959/2021 B/O	EKRAMUL ISLAM @ RUBUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM

ADMISSION

12	Crl.Pet./212/2021 B/O	RAKIBUL ISLAM @ MD. RAKIBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	ANACLATAS AHMED (R-2) PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./949/2021	BIJOY BANIK Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
14	Bail Appln./1255/2021 SCANNED COPY OF CASE RECORD, FIXED	MOHIBUL SK @ MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
15	Bail Appln./1444/2021 FIXED	ASHOK SHAH @ ASHOK SHA Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
BAIL HEARING				
16	AB/1398/2020	LUKUS ALI AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
17	AB/3009/2020	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
18	AB/3066/2020	MOFIZ UDDIN @ MOFIZUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S ISLAM MR S H MAHMUD	PP, ASSAM
19	AB/3566/2020	SMT. MINA KUMARI PEGU DOLEY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A KHANIKAR	PP, ASSAM
20	AB/3641/2020	JINTU BORAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
WITH				
21	AB/3519/2020	DIGANTA KONWAR AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
22	AB/3821/2020	SAHNUR ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
23	AB/290/2021	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
24	AB/810/2021 FIXED	RUBUL AHMED AND ANR Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
25	AB/921/2021	DAMBARU PHUKAN AND 3 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
26	AB/1253/2021	MAUSOOM CHOUDHURY Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
27	AB/1290/2021	ABDUL KHALEQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
28	AB/1294/2021	MAJIRUDDIN AHMED @ MAJIRUDDIN HOQUE Versus THE STATE OF ASSAM	MR. R R KAUSHIK	PP, ASSAM
29	AB/1332/2021 FIXED	MAZNUT ALI AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

30	AB/1537/2021 FIXED	SANJAY DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR D CHAKRABORTY MR. P K SAHARIA MS K DAS PP, ASSAM
31	AB/1551/2021 FIXED	RAMIZ UDDIN Versus THE STATE OF ASSAM	MR. J AHMED MR. A S CHOUDHURY MR. P A AHMED MR Z RAHMAN	PP, ASSAM
32	AB/1557/2021 FIXED	HAFIZUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
33	AB/1561/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
34	AB/1578/2021 FIXED	MADAN CHANDRA BARMAN Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	MR. N BARMAN PP, ASSAM
35	AB/1579/2021 FIXED	MD. JIYAU RAHMAN Versus THE STATE OF ASSAM	MR. D S DEKA	MR. N BARMAN PP, ASSAM
36	AB/1605/2021 FIXED	SIDDIQUE HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
37	AB/1607/2021 FIXED	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
38	AB/1616/2021 FIXED	ASRAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M ISLAM MR. N UDDIN MR. A H MONDAL	PP, ASSAM
39	AB/1753/2021 FIXED	AINUL HOQUE BORBHUYAN @ AINUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
40	AB/1791/2021 FIXED	PANKAJ KUMAR KAKATI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM

ORDERS

41	CrI.Pet./350/2021 FIXED	M/S MARUTI QUALITY PRODUCTS PVT. LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/9536/2019	KHURSHED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
2	WP(C)/1478/2020	ROHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/2203/2021 B/O	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI M N KHAN	SC, ELEM. EDU
4	WP(C)/2334/2021	MULARAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU MR. B DEORI (GA ASSAM, R-8)
5	WP(C)/2507/2021	BIREN BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, N C T E
6	WP(C)/2746/2021	MAHIM CH BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/2757/2021	N K POWER AND INFRASTRUCTURE PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
8	WP(C)/2761/2021	MD SHUKUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9	WP(C)/3170/2021 FIXED	ASHAMOON KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
10	WP(C)/3272/2021	ABESH ALI MONDAL Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/3283/2021	ABUL HUSSAIN BARBHUIYA Versus STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, ELEM. EDU
12	WP(C)/3294/2021	JACHMINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM

13	WP(C)/3295/2021	TRAILOKYA NATH Versus THE STATE OF ASSAM AND ANR	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	SC, ELEM. EDU
14	WP(C)/3301/2021	DIGANTA BARMAN Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, EDU
15	WP(C)/3303/2021 B/O	IRINA KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
16	WP(C)/3307/2021	BHASKAR RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, ELEM. EDU
17	WP(C)/3312/2021 B/O	DR. SAMPURNA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
ADMISSION				
18	WP(C)/247/2020 B/O	NILU PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MS. K PHUKAN	SC, HIGHER EDU MR. ALHAJJ INAM UDDIN (R-3) SC, ACCOUNTANT GENERAL (A AND E) (R-4) MRS. R MOMTAZ (R-3) MR. K GOGOI, SC, HIGHER EDU.
19	WP(C)/321/2021 B/O	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR A AHMED (R-6) SC, G U
ORDERS				
20	I.A.(Civil)/654/2021 B/O in WP(C)/1039/2021 WITH WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
		AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU.
21	WP(C)/2883/2021 FIXED	LABA RAM KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MR R SARMA MS M DEKA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3064/2021 FIXED	BIPLAB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
2	WP(C)/3298/2021	UBC/75 NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MS. T. PAIT	SC HOME DEPTT
3	WP(C)/3300/2021	NIKUNJA MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	GA, ASSAM
4	WP(C)/3305/2021 B/O	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. R SARMA MS. P BARMAN	SC, AGR. DEPARTMENT
5	WP(C)/3310/2021 B/O	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
<u>ADMISSION</u>				
6	WP(C)/2504/2015	RUPAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.S SARMA	SC, HEALTH
7	WP(C)/2534/2015	SK. MONOWAR HOQUE Versus THE UNION OF INDIA and 3 ORS	MR.M U MONDAL MR.H R AHMED MDI H KHAN	MR.S C KEYAL C.G.C. MRM R ADHIKARI ASSTT.S.G.I.R1-4
8	WP(C)/3430/2015	BIPUL BORA Versus THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE
9	WP(C)/3658/2015	LARINGKAM HMAR and 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAMR1,3,4 MR A HAWARI(R-5) MR S ISLAM(R-5) MR.M BASUMATARY(R-5) SC, FINANCE(R2)

10	WITH WP(C)/1270/2014	H.B. RUOLNGUL and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	GA, ASSAM MR A HAWARI(R-4) MRS. M BASUMATARY(R-4) MR S ISLAM(R-4)
11	WP(C)/5531/2015	ANIL KUMAR RAY Versus THE STATE OF ASSAM and 3 ORS,	MR. R DE MS. D DEVI MR. R J SARMA MS. M JALAN MS. P PHUKAN	GA, ASSAM MR. P NAYAK (SC, FINANCE DEPTT.)
12	WP(C)/5676/2015	VINOD KUMAR VISHNOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM(R1,3,4) MR.B J GHOSH SC, FOREST(R2)
13	WP(C)/1898/2016 FIXED	SUMAN ROY Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC
14	WITH WP(C)/1896/2016	JAYDEV BAISHYA Versus THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
15	WP(C)/7273/2019 B/O	MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S DUTTA
16	WP(C)/2055/2021 FIXED	SAFIQUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
ORDERS				
17	I.A.(Civil)/522/2021 in WP(C)/416/2021	ASHOK KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MS. P CHAKRABORTY MR. A M S MAZUMDER MS. A DAS	SC, PNRD GA, ASSAM
	WITH WP(C)/416/2021	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PNRD GA, ASSAM MS. P CHAKRABORTY (R6) MS. A DAS (R6) MS. K KHAN (R6)
18	I.A.(Civil)/824/2021 in WP(C)/2035/2011	SAMIR CHANDRA KAR AND 34 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. R THADANI MR V KUMAR	MR S SARMA
	WITH WP(C)/2035/2011	MD. ISMAIL AHMED and 330 ORS Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	MR.C BORUAH MR.S SARMA SR. CGC ASSTT.S.G.I.
19	I.A.(Civil)/847/2021 in WP(C)/320/2021	STATE BANK OF INDIA AND 8 ORS. Versus RIMLEE THAKURIA	MR. A K SAHEWALLA MR. P GOGOI MR. W SHARMA	MR. D SARAF MR. S S GUPTA MR P AGARWAL
	WITH WP(C)/320/2021	RIMLEE THAKURIA Versus STATE BANK OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
20	I.A.(Civil)/1073/2021 FIXED in WP(C)/1814/2021	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH	GA, ASSAM SC, K A A C

	WITH WP(C)/1814/2021	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH MS T PARASHAR	GA, ASSAM SC, K A A C
21	I.A.(Civil)/1103/2021 FIXED in WP(C)/2755/2021	THE NORTH EASTERN HANDICRAFTS AND HANDLOOMS DEVELOPEMENT CORPORATION LTD. Versus PINKY RAY AND ANR. A	MR G UZIR MS P DEVI	MR H BEZBARUA
	WITH WP(C)/2755/2021	PINKY RAY AND ANR Versus THE UNION OF INDIA AND 2 ORS	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	MR G UZIR (R-2) MS P DEVI (R-2) ASSTT.S.G.I.
22	WP(C)/3189/2021 FIXED	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1549/2018 B/O	PRATIMA BALA RAY @ PRATIMA RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM MR. B J TALUKDAR, SC, Revenue, Relief and Rehabilitation
MOTION				
2	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	SR, GA, ASSAM
3	WP(C)/3275/2021 FIXED	SUNIL CHANDRA CHAUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIR MR R SINGH	GA, ASSAM SC, AFDC
4	WP(C)/3306/2021 B/O	UJJAL KUMAR SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
5	WP(C)/3308/2021 B/O	AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY	SC, PNRD
6	WP(C)/3309/2021 B/O	BISWAJYOTI BORPATRA Versus THE STATE OF ASSAM 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC, REVENUE
7	WP(C)/3311/2021	SRI DIMBESWAR DAS AND 2 ORS Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS	MR P K DAS MR. M BARUAH	SR. SC, APGCL
8	WP(C)/3313/2021 B/O	M/S UNICOM INFOTEL PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR A D CHOUDHURY MR K M BORA MR. T CHAKRABORTY	GA, ASSAM
9	WP(C)/3319/2021	M/S PRADIP ADVERTISING AND CO. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. P MAHANTA MR. R B GOHAIR	GA, ASSAM

ORDER (STAY VACATING)

10	I.A.(Civil)/913/2021 in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
11	I.A.(Civil)/1117/2021 B/O in WP(C)/1663/2021	MONOJ NARZARY AND ANR Versus ANCHAND JWHALAO BRAHMA AND 10 ORS.	MR. P K DEKA MR. M S ALAM	MR. D DAS SR. ADV SC, FOREST SC, BTC
	WITH WP(C)/1663/2021	ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 11 ORS	MR. D DAS SR. ADV MD H R AHMED	SC, FOREST SC, BTC
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
<u>ADMISSION</u>				
12	WP(C)/1357/2015 WP(c) 4839/16(D/O)	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
13	WP(C)/5677/2020	PUNJAB NATIONAL BANK AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR S DUTTA MR. S DUTTA	MR. D BARUAH (R-4) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, NEDFI ASSTT.S.G.I.
14	WP(C)/1043/2021 B/O	KUSHAL BARPUJARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, WATER RESOURCE
15	WP(C)/1269/2021 B/O	MAINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
16	WP(C)/2683/2021	HCC-CPL (JV) Versus THE UNION OF INDIA AND 7 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
17	WP(C)/3090/2021 FIXED	DUL BORA AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR H KALITA	SC, PNRD GA, ASSAM SC, REVENUE
18	WP(C)/3156/2021 FIXED	MD AKKASH ALI Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
19	WP(C)/3181/2021 FIXED	BINOD NARZARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR A BORO MR. M P SARMA	GA, ASSAM SC, FOREST
20	WP(C)/3187/2021 FIXED	PHUKAN CHANDRA BOARA Versus STATE OF ASSAM AND 7 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1210/2021 (SCANNED COPY OF CASE RECORD AND CASE DIARY), FIXED WITH I.A.(CrI.)/284/2021 in Bail Appln./1210/2021	ARFAN ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
2	Bail Appln./1527/2021 B/O	MD ARFAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM	PP, ASSAM
3	Bail Appln./1531/2021	RAHUL RAI @ RAHUL RAJ Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
4	Bail Appln./1533/2021 FIXED	RANJAN RAY Versus THE STATE OF ASSAM	MR. M P SHARMA	PP, ASSAM
5	Bail Appln./1538/2021	PURNENDU DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
6	Bail Appln./1543/2021	PAPU TALUKDAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
7	Bail Appln./1543/2021	ADIL HUSSAIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MS F RAHMAN MR. B BORGHAIN	PP, ASSAM
8	Bail Appln./1570/2021 B/O	DEBOJIT NEOG Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
9	Bail Appln./1577/2021 B/O	BAKIR HUSSAIN @ WAKIR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
10	Bail Appln./1578/2021 B/O	MD SADDAM HUSSAIN @ SADDAM HUSSAIN @ DEEPAK DAS Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
MOTION				
10	AB/1924/2021 B/O	JALAL UDDIN SK Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. N K KALITA	PP, ASSAM

11	AB/1942/2021 B/O	RABI RAM BASUMATARY Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
12	AB/1949/2021 B/O	SABUL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
13	AB/1950/2021 B/O	HARLONGBI INGTI @ HARLONGBI ENGTI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	PP, ASSAM
14	AB/1951/2021 B/O	SAFIQUE UDDIN CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM
15	AB/1955/2021 B/O	JAMAL UDDIN MANDAL AND 6 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
<u>ADMISSION</u>				
16	CrI.A./117/2021 WITH OFFICE FIXED	SMT. NANDITA KONWAR Versus THE STATE OF ASSAM	MR A C BORBORA MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1008/2021 (SCANNED COPY OF CASE RECORD AND CASE DIARY), FIXED	MD. SAIDUR RAHMAN @ SAIDUL RAHMAN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
18	Bail Appln./1305/2021 FIXED	SHOHIDUR RAHMAN @ AHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
WITH				
19	AB/1668/2021	KAMEZ UDDIN AND 9 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
20	Bail Appln./1331/2021 FIXED	NAYAN BARMAN AND ANR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
21	Bail Appln./1335/2021 FIXED	SUBUD DAS @ SUBODH DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
WITH				
22	Bail Appln./1306/2021	SUNITA DEVI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
23	Bail Appln./1365/2021 FIXED	GOPAL KHANAL @ KHANDAL Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN MR. P UPADHYAY	PP, ASSAM
24	Bail Appln./1388/2021 B/O	ABUL KALAM UDDIN @ KALAM UDDIN Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
25	Bail Appln./1392/2021 FIXED	SUJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/1110/2021 FIXED	HABIJUR RAHMAN @ HAFIJUR RAHMAN @ HABU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
27	AB/1204/2021 FIXED	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM

28	AB/1220/2021 FIXED	MD. ABDUL MANNAN @ MANNAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
29	AB/1246/2021 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
30	AB/1377/2021 FIXED	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
31	AB/1530/2021 FIXED	SARIF UDDIN MAZUMDER AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A H M R CHOUDHURY MR. N H LASKAR MR. P S BISWAS	PP, ASSAM
32	AB/1558/2021 FIXED	ABDUL AJJ @ ABDUL AZID Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
33	AB/1586/2021 FIXED	ABDUL JALIL AND 5 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
34	AB/1610/2021 FIXED	NARAYAN DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
35	AB/1613/2021 FIXED	HEMEN PATHAK Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
36	AB/1615/2021 FIXED	MD. BABUL ALI Versus STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM
37	AB/1625/2021 FIXED	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
38	AB/1669/2021 FIXED	ABDUL ROB BORBHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. J ABBAS MR S A BARBHUYAN PP, ASSAM
39	AB/1673/2021 FIXED	ANSHUMAN BHARDWAZ AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
40	AB/1678/2021 FIXED	JIYAU HAQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
41	AB/1681/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
42	AB/1685/2021 FIXED	ABDUL ALI Versus THE STATE OF ASSAM E	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
43	AB/1687/2021 FIXED	MANORANJAN DAS Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
44	AB/1696/2021 FIXED	MD. FARUK ISLAM Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN	PP, ASSAM
45	AB/1713/2021 FIXED	NIJAM UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
46	AB/1722/2021 FIXED	RUSTOM ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MD. A KUDDUS MR. A H MONDAL	PP, ASSAM
47	AB/1793/2021 FIXED	SUBHIT SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. P BORA MR A HAWARI	PP, ASSAM

48 AB/1891/2021 ABUL NASAR AND 2 ORS MR J C BORAH PP, ASSAM
FIXED **Versus**

THE STATE OF ASSAM

WITH

49 AB/1777/2021 GIAS UDDIN MR J C BORAH PP, ASSAM
Versus

THE STATE OF ASSAM

ORDERS

50 I.A.(CrI.)/272/2021 ABDUL HAI MR. M A SHEIKH PP, ASSAM
WITH LCR 3 FILES & OFFICE NOTE **Versus** MD A S AHMED SC, CUSTOMS
in CrI.A./119/2021 THE STATE OF ASSAM AND 2 ORS MS F INTAZ

WITH

CrI.A./119/2021 ABDUL HAI MR. M A SHEIKH PP, ASSAM
Versus MD A S AHMED SC, CUSTOMS
THE STATE OF ASSAM AND 2 ORS MS F INTAZ

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 19th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1494/2021	PRAFULLA KUMAR RAY @ RAVAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
2	Bail Appln./1503/2021 B/O	BRAJEN DAS Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
3	Bail Appln./1506/2021	SATISH SHARMA Versus THE STATE OF ASSAM	MRS. S ROY	PP, ASSAM
4	Bail Appln./1507/2021	MD. ABDUL LATIB Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
5	Bail Appln./1510/2021	NABIBUR RAHMAN @ MOKI Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
6	Bail Appln./1519/2021	AINUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
7	Bail Appln./1522/2021	MANIRAM DAS @ AJJOY Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
8	Bail Appln./1523/2021	HARIBRAT DEORI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
9	Bail Appln./1524/2021	IDRISH ALI AND ANR Versus THE STATE OF ASSAM	M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./1525/2021	ABDUR REZZAK Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA MR S DAS	PP, ASSAM
11	Bail Appln./1529/2021	MUJAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
12	Bail Appln./1532/2021	BIJU AHMED Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM

13	Bail Appln./1534/2021	MOJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
14	Bail Appln./1535/2021	NARAYAN CH. KALITA Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
15	Bail Appln./1540/2021 B/O	RUPON RONGHANG @ RUPON SING RONGHANG Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI MR. C HANSE	PP, ASSAM
16	Bail Appln./1548/2021 B/O	SATYENDRA THAKUR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
17	Bail Appln./1566/2021 B/O	MD AMIR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
18	Bail Appln./1568/2021 B/O	DHRUBA NARAYAN BARUAH Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
19	Bail Appln./1569/2021 B/O	ROBIN NAG AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
20	Bail Appln./1571/2021 B/O	DIBYA DARIK Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
21	Bail Appln./1572/2021 B/O	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
22	Bail Appln./1582/2021 B/O	BIREN SINGH ENGTI Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM
23	Bail Appln./1583/2021 B/O	BABUL AHMED AND ANR Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
<u>MOTION</u>				
24	AB/1775/2021 B/O	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
25	AB/1866/2021	KOMAR ALI MOLLAH Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
26	AB/1904/2021	BABITA RAY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
27	AB/1913/2021	KORMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
28	AB/1945/2021 B/O	ANAMIKA BHARALI AND ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./1034/2021 FIXED	BAKKAR ALI Versus THE STATE OF ASSAM	MS. M MALLIK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
30	Bail Appln./1229/2021 FIXED	SMTI. SURABHI BEGUM @ SHRUTI @ SURUTI BANU Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
31	Bail Appln./1237/2021 FIXED	KAMAL NAYAN PAYENG @ KAMAL NAYAN PAYING Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM

32	Bail Appln./1261/2021 (SCANNED COPY OF CASE RECORD), FIXED	RUCHANA BEGUM @ RUCHNA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
33	Bail Appln./1279/2021 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
34	Bail Appln./1318/2021 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
WITH				
35	Bail Appln./1256/2021	MAHAMMAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
36	Bail Appln./1340/2021 FIXED	KADAM ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
37	Bail Appln./1343/2021 FIXED	MANNAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
38	Bail Appln./1363/2021 FIXED	GAUTAM SINGH @ KSH GAUTAM SINGH Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR N J DAS	SC, NCB
39	Bail Appln./1382/2021 FIXED	DHIRAJ KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. B HALDAR MR B DEORI	PP, ASSAM
40	Bail Appln./1407/2021 FIXED	ZAMIR UDDIN LASKAR @ JOMIR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
41	Bail Appln./1441/2021 FIXED	MOFIJA BIBI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
42	Bail Appln./1450/2021 WITH OFFICE NOTE	HAFIJUR KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/772/2021 B/O	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MS C M DEKA MR. A S TAPADER	PP, ASSAM
44	AB/1069/2021 B/O	KASEM ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
45	AB/1251/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
46	AB/1554/2021 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
47	AB/1594/2021 FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
48	AB/1624/2021 FIXED	ABDUL RAJJAQUE Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
49	AB/1721/2021 FIXED	ASHOK KUMAR SARKAR Versus STATE OF NAGALAND	MR. S MITRA MR A K BORO	GA, NAGALAND
<u>HEARING</u>				
50	I.A.(CrI.)/319/2017 WITH LCR, B/O in CrI.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. M BISWAS MS.H DAS MR A TALUKDAR	MR. S C KEYAL, SC, CUSTOMS DEPARTMENT

WITH
Crl.A./160/2017

NAV RATAN LAL SONI
Versus
SUPERINTENDENT OF CUSTOMS
PREVENTIVE UNIT

MR. I H BARBHUIYA
MR. M BISWAS
MR T THAKURIA
MS.H DAS
MR A TALUKDAR

MR. S C KEYAL, SC,
CUSTOMS DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,19th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/2804/2020 AT 10:30 A.M.	GO-3006M RAM ASRA KHURAL Versus THE UNION OF INDIA AND 4 ORS.	MR. D BORAH	MR. R K D CHOUDHURY SC, NHAI ASSTT.S.G.I.
	WITH I.A.(Civil)/2023/2020 in WP(C)/2804/2020	THE CHAIRMAN, NHAI Versus GO-3006 RAM ASRA KHURAL AND 3 ORS.	SC, NHAI	SC, NHAI MR. D BORAH
MOTION (BA)				
2	Bail Appln./1564/2021	DEBANANDA PAUL Versus THE UNION OF INDIA	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, NCB
MOTION				
3	AB/1941/2021 B/O	REJAUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
ADMISSION				
4	WP(C)/2268/2019 FIXED	OMPRAKASH MEENA (GS-198111A) Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
5	WP(C)/68/2020 WP(C) 3869/19(D/O)	HORIPRASAD SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
6	WITH WP(C)/72/2020	DEBAJYOTI BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
7	WITH WP(C)/101/2020	SANTOSH SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
8	WITH WP(C)/143/2020	SANDIP SINHA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM

9	WITH WP(C)/146/2020	RONJUMONI BORUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
10	WITH WP(C)/154/2020	RUPAM KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
11	WITH WP(C)/196/2020	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
12	WITH WP(C)/217/2020	BONOMALI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
13	WP(C)/135/2020	BABITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM
14	WP(C)/170/2020	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
15	WP(C)/201/2020	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM
16	WP(C)/320/2020	SUBRATA SARMA MAZUMDAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR D CHAKRABORTY	GA, ASSAM SC, FINANCE
17	WP(C)/457/2020	DEBESWAR SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MS U SHARMA MR. M P SHARMA	GA, ASSAM
18	WP(C)/553/2020	PRATIBANDHI SURAKSHA SANGSTHA, ASSAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORA MR. A CHETRY MS A P KAKOTY	SC. IRRIGATION
19	WP(C)/607/2020	SUSHAMA DAS RAJKHOWA Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR P KOULI MR D SARMAH	SC, APSC
20	WP(C)/879/2020	ATOWAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	MR H GUPTA ASSTT.S.G.I.
21	WP(C)/1631/2020	RABI THAPA AND ANR. Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR.	MR B KAUSHIK MR. S HAZARIKA	SC, N C HILLS
22	WP(C)/1657/2020	RAHENDRA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. T DEWAN	SC, EXCISE DEPTT.
23	WP(C)/2142/2020	KAMAL KRISHNA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, NHM SC, HEALTH
24	WITH WP(C)/2009/2020	KAMAL KRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	SC, NHM SC, HEALTH
25	WITH WP(C)/2132/2020	NAZIMUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. A M S MAZUMDER	SC, NHM SC, HEALTH
26	WITH WP(C)/2191/2020	NAZIMUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, NHM SC, HEALTH AND F W

27	WP(C)/2245/2020	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
28	WP(C)/2385/2020	BIDYUT BOSE AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, IRRIGATION
29	WP(C)/3312/2020	DIPUL ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. R ISLAM	GA, ASSAM SC, TRANSPORT
	WITH			
30	WP(C)/4037/2018	DIPUL ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM MS. R GOHAIN MR. B SINHA	MR. Y DOLOI SC, TRANSPORT
	WITH			
31	WP(C)/5492/2018	SHRI DIPUL ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR. R ISLAM MS. R GOHAIN	MR. Y DOLOI SC, TRANSPORT
32	WP(C)/5188/2020	PRADIP ADHIKARY AND 124 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
	WITH			
33	WP(C)/5056/2019	SHARIF HUSSAIN AND 85 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SENAPATI MR. P DEKA MR. K ROY CHOWDHURY	SC, FOREST SC, FINANCE
	WITH			
34	WP(C)/1576/2020	CHIKAN DEKA AND 51 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,19th July 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3151/2020 FIXED	ALAKESH PATOWAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K BORAH	GA, ASSAM
ADMISSION				
2	WP(C)/2209/2014	ANWARUL HAQUE Versus THE ASSAM STATE INFORMATION COMMISSION AND 2 ORS	DR.B AHMED MR.J M A CHOUDHURY MRK UDDIN	MR.D DEKA
3	WP(C)/4959/2014 CAVT. NO. 1250/2014 CAVT. 1250/14 (D/O)	MRS. SWARNALATA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.H C SARMA MS.P BARUA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA FOR CAVEATOR MR.S K CHOUDHURY
WITH				
4	WP(C)/4941/2014	RATHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	GA, ASSAM MR. P M TALUKDAR MR. P M TALUKDAR MR. R BAISHYA MR. R BAISHYA
WITH				
5	WP(C)/4960/2014 CAVT. 1251/14 (D/O) CAVT. NO. 1251/2014	DIPLOO KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA FOR CAVEATOR MR.S K CHOUDHURY
WITH				
6	WP(C)/4962/2014 WITH LCR & CAVT. 1249/14 (D/O) CAVT. NO. 1249/2014	PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA FOR CAVEATOR MR.S K CHOUDHURY

7	WP(C)/6909/2014	SRI TANKA DAHAL and 122 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR. DEBEN SAIKIA	GA, ASSAM MR. Y DOLOI(R- 1-6) SC, FOREST MR. R K BORAH ADDL. AG, ASSAM SC, REVENUE (R- 1)
8	WP(C)/6954/2014	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MRB KAUSHIK MR.G BORDOLOI	GA, ASSAM
9	WP(C)/5419/2015	DINESH KALITA and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MR.S RAHMAN MS. M BHARALI	GA, ASSAM(R1-5)
10	WP(C)/2218/2016	SODOU ASOM PRATHAMIK VIDYALAYOR MADHYANHA BHOJANAR RANDHONI-- -SAHAYIKA SANTHA and 2 ORS Versus THE UNION OF INDIA and 14 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.S CHOUHAN	GA, ASSAM MR.D K SAIKIA C.G.C. SC, BTADC ASSTT.S.G.I.
11	WP(C)/2305/2016	PARAG BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR.D K KOTHARI MR.B DEKA MR.K BHARDWAJ	GA, ASSAM(R 1-3)
12	WP(C)/2560/2016	MRS. MEHAR BANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. M DEKA MS. J BARMAN	GA, ASSAM
13	WP(C)/6075/2017	SOFIQL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR.I ALAM MR.T SK	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
14	WP(C)/6093/2017	M/S TRADE VIEW Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. P BARMAN MR S BAISHYA MS. J RABHA MS. S BAISHYA	GA, ASSAM SC, FINANCE DEPTT.
15	WP(C)/7061/2018	JOHN RONGHANG AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BORAH MR. R DOWARAH	MR. T C CHUTIA (GA, ASSAM, R-5) MR D BHATTACHARYA (SC, APDCL, R-1 TO 4)
16	WP(C)/3314/2019	MALEGARH GOBINDAPUR FISHERY COOPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. M K CHOUDHURY (R8) GA, ASSAM MR. A BARKATAKI (R8) MR. N BARUAH (R8) MR. H S BORAH MR P BHARDWAJ (R8) MR. M SARMA (R8) FOR CAVEATOR
17	WP(C)/3138/2020	SURANA MUCHAHARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	SC, FOREST
18	WITH WP(C)/2833/2020	SURANA MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. P N GOSWAMI SC, FOREST
19	WP(C)/5315/2020 CAVT. NO.07022/020,	HIROK JYOTI NATH Versus THE STATE OF ASSAM AND 11 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD GA, ASSAM MR. I CHOUDHURY MR. I CHOUDHURY MR R L CHUTIA FOR CAVEATOR
20	WP(C)/1190/2021	PREMDHAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AFDC
21	WP(C)/2361/2021 FIXED	LT COL SUNIL YADAV (RETD) Versus THE UNION OF INDIA AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. U K GOSWAMI ASSTT.S.G.I.

BAIL HEARING

22	AB/3496/2020	REJEN ALI @ REJEN UDDIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND	PP, ASSAM
ORDERS				
23	Cont.Cas(C)/259/2016	PRADIP KUMAR NATH Versus AMARENDRA BARUAH, ACS and Anr.	MR.A DHAR MRK K DAS MR.C DAS	MR.B CHETRI
24	Cont.Cas(C)/277/2018	MOHIDHAR BHUYAN AND 2 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. G PEGU (R3) MR. P KAKATI (R5, R6)
WITH				
25	Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
WITH				
	I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
WITH				
26	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T Y DAS AND 7 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
WITH				
	I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,19th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/54/2021 FIXED	M/S DULEN GAS AGENCY Versus FOOD CORPORATION OF INDIA	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	MR. V. K. SINGH, SC, F C I
ADMISSION				
2	CRP/23/2018	ASHIS BOSE Versus INDIA CLUB AND THEATRICAL INSTITUTE AND 2 ORS.	MR. D MAZUMDAR MR. S BISWAS MS. J KAKOTI	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR. M SAHEWALLA
3	CRP(I/O)/76/2018	SANDEEP AGARWALLA Versus SANJAY AGARWALLA	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. A R SHOME MR. S CHAUHAN MR. A J GHOSH
4	CRP(I/O)/433/2018	RAHUL AMIN Versus A. SALEH UDDIN AHMED AND 7 ORS.	MR. S SAHU	MR. P S DEKA MR. N D BHUYAN (R1) MR. P K MAZUMDAR (R8)
5	Test.App./2/2020 WITH LCR	SMTI. LAKSHMI GHOSH AND 3 ORS Versus SMTI. SUNITI GHOSH AND 2 ORS.	DR. B AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR U DEKA
	WITH I.A.(Civil)/964/2020 in Test.App./2/2020	SMTI. LAKSHMI GHOSH AND 3 ORS Versus SMTI. SUNITI GHOSH AND 2 ORS.	DR. B AHMED MR K UDDIN	
6	Arb.A./3/2021 CAVT. 395/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA FOR CAVEATOR MR. S SENAPATI
	WITH I.A.(Civil)/1066/2021 in Arb.A./3/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA MR. S SENAPATI FOR CAVEATOR
	WITH I.A.(Civil)/1067/2021 in Arb.A./3/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA MR. S SENAPATI FOR CAVEATOR

7	Arb.A./4/2021 CAVT. 394/2021	M/S PRIYASHI ASHI DEVELOPERS PVT. LTD Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA MR. S SENAPATI FOR CAVEATOR
	WITH I.A.(Civil)/1068/2021 in Arb.A./4/2021	M/S PRIYASHI AASHI DEVELOPERS Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA FOR CAVEATOR MR. S SENAPATI
	WITH I.A.(Civil)/1069/2021 in Arb.A./4/2021	M/S PRIYASHI AASHI DEVELOPERS PVT. LTD. Versus MITRAJYOTI DEKA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR G N SAHEWALLA FOR CAVEATOR MR. S SENAPATI
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	
9	RSA/18/2020	ELA BEGUM AND ANR Versus SRI AGHNURAM DAS AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
	WITH I.A.(Civil)/252/2020 in RSA/18/2020	ELA BEGUM AND ANR Versus SRI AGHNURAM DAS AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
10	RSA/62/2021	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MR G P BHOWMIK MS.M KALITA MS P CHETIA	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN
<u>ORDERS</u>				
11	Tr.P.(C)./3/2016	SMT. RASHMI LODH Versus SRI SUBIR DEY	MR.S C BISWAS MR.N ISLAM MR. S BISWAS MR.P BISWAS MDE AHMED	
12	I.A.(Civil)/1839/2017 in CRP/284208/2016	PHULO BHUYAN and ANR Versus MANGRI ORANG and 3 ORS	MRC KALITA MR.S SAHU	
	WITH CRP/284208/2016 (Filing Number)	SMTI PHULO BHUYAN and ANR. Versus SMTI MANGRI ORANG and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.S SAHU MR.D CHAKRABORTY MR.S DUTTA MS.C KALITA	MR.P MAHANTA MR.P SARMA MR.C M MAHANTA MR.R KATHKATIA
13	MACApp./77/2018 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD NIZAM UDDIN	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
14	Tr.P.(C)./13/2019	POONAM GUPTA Versus AMIT KUMAR GUPTA	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. A K GUPTA MR. R S MISHRA
15	Review.Pet./177/2019 IN RSA/122/2008(D/O)	ON THE DEATH OF NARENDRA PRASAD SINGH, HIS LEGAL HEIRS SMTI PROVA DEVI AND 3 ORS Versus SRI RAM KRISHNA SINGH	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A M MONDAL	
16	I.A.(Civil)/112/2020 MAC.APP. 84/2014(D/O), WITH LCR in Review.Pet./9612/2019	ORIENTAL INSURANCE COMPANY LTD., Versus SRI SANJAY JAIN AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA	MR. B K JAIN
	WITH Review.Pet./9612/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SRI SANJAY JAIN AND 6 ORS		

17	I.A.(Civil)/815/2021 in MACApp./2722/2020	ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M DUTTA MR U ROY	
	WITH MACApp./2722/2020 (Filing Number)	SRI ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS		
18	I.A.(Civil)/1100/2021 FIXED in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	WITH RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021